BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.A.No.448/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th November 2017, 10.30 A.M

Name of the Company		Sangkaj Logisys Pvt.Ltd. 230-232				
Under Section						
SI. No.	CONTRACTOR OF THE PROPERTY OF	epresenta	nation of Authorized ative (IN CAPITAL ETTERS)		Appearing on behalf of	Signature with date
1.	CA	SHAJ	41	AGANNA	PETITIONEL	25/1/12

ORDER

Ld. Pr. CA for the petitioner is present.

Heard. Reserved for order.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)